

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 150 of 2020

In the matter of:

C.A. Udayan Sen

....Appellant

Vs.

**National Financial Reporting Authority
(NFRA)**

....Respondents

Present

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with
Ms. Aayushi Sharma, Ms. Sukanya Joshi, Ms. Prachi
Dhanani, Ms. Rohini Jaiswal & Ms. Rishika Harish.**

**For Respondent: Mr. Ramji Srinivasan Sr. Advocate along with
Mr. Kirtiman Singh (CGSC), Ms. Madhurika Ray,
Mr. Rohan Anand & Mr. Shikhar Singh.**

With

Company Appeal (AT) No. 151 of 2020

In the matter of:

Shrenik Baid

....Appellant

Vs.

National Financial Reporting Authority

....Respondent

Present

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with
Ms. Misha Rohtagi Mohta, Ms. Sukanya Joshi,
Ms. Prachi Dhanani, Ms. Rohini Jaiswal & Ms. Rishika
Harish.**

**For Respondent: Mr. Ramji Srinivasan Sr. Advocate along with
Mr. Kirtiman Singh (CGSC), Ms. Madhurika Ray,
Mr. Rohan Anand & Mr. Shikhar Singh.**

With

Company Appeal (AT) No. 152 of 2020

In the matter of:

Rukshad Daruvala**....Appellant****Vs.****National Financial Reporting Authority****....Respondent****Present**

For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Aayushi Sharma, Ms. Sukanya Joshi, Ms. Prachi Dhanani, Ms. Rohini Jaiswal & Ms. Rishika Harish.

For Respondent: Mr. Ramji Srinivasan Sr. Advocate along with Mr. Kirtiman Singh (CGSC), Ms. Madhurika Ray, Mr. Rohan Anand & Mr. Shikhar Singh.

ORDER
(Virtual Mode)

17.12.2020: For filing of 'Rejoinder' of the Respondent at request of Mr. Arun Kathpalia Learned Counsel for the Respondent seeks five weeks' time, and the said request is acceded to. Further, by the next date of hearing, the Office of the Registry shall apprise as to the Compliance of the earlier Order dated 16.09.2020 passed by this Tribunal.

The Registry is directed to List the matte on **3rd February, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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